

(b) if so, whether representatives from employees and officers in the Board have been nominated in the Management Committee of Public Sector Banks; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL): (a) The Nationalised Banks (Management and Miscellaneous Provisions) Scheme, 1970/1980 provides for the constitution of a Management Committee of the Board. The Scheme further provides that the Management Committee shall exercise such powers of the Board, including the powers with regard to credit proposals, as may be delegated to it by the Board with the approval of the Central Government and such approval shall be given by the Central Government after consultation with the Reserve Bank of India. All operational matters are now to be considered by the Management Committee and policy matters are to be considered by the Board.

(b) The Nationalisation Schemes further provide that the Management Committee shall also include one Director nominated by the Board from amongst the directors representing employees, offic-

ers, non-official directors and elected directors, provided that such director shall hold office for not more than six months at a time.

(c) Does not arise.

Net AID Receipts

1208. SHRI BHUPINDER SINGH MANN: Will the Minister of FINANCE be pleased to state:

(a) the details of the net aid receipts i.e. the receipts after repayment of principal and interest on account of external debt;

(b) whether it is fact that the country had to fork out more than what it had received in aid during April–December, 1995 period which resulted in heavy draw down of country's foreign exchange; and

(c) the action contemplated by Government to avert such a situation.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DEBI PROSAD PAL): (a) and (b) The details of receipts, repayment of principal and interest payment on account of foreign loans during the period April–December, 1995 is as follows:

(Rs. crores)

	Receipts	Repayment of Principal	Payment of Interest
Government	4601.57	4570.52	3237.91
Non-Government	963.86	270.00	305.00
Grants	659.78	—	—
Total:	6225.21	4840.52	3542.91

(c) The Government has already taken a number of steps to bring out improvements in revenue receipts, to eliminate inessential and low priority expenditure to boost export to increase invisible earnings to ensure efficient import substitution, to increase non-debt creating inflow of foreign funds and to reduce dependence on borrowed funds for financing expenditure.

Total deposit by banks

1209. SHRI THENNALA BALAKRISHNA PILLAI: Will the Minister of FINANCE be pleased to state:

(a) what is the total deposit received in the last year through various banks, the State-wise details thereof; and

(b) the total distribution of bank funds through various loans, the State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DE-

BIPROSAD PAL): (a) and (b) Aggregate deposits and gross bank credit of all Scheduled Commercial Banks as at the end of March, 1995 are given in the statement.

Statement

(Amount in Rupees Lakh)

State/Union Territory	Total Deposits	Total Credit
Haryana	7277.97	3399.29
Himachal Pradesh	2678.92	705.78
Jammu & Kashmir	3490.45	1493.66
Punjab	17610.61	7300.85
Rajasthan	10382.48	4772.05
Chandigarh	3191.03	3694.77
Delhi	39038.23	29131.29
Arunachal Pradesh	323.12	36.46
Assam	3928.98	1494.87
Manipur	177.42	98.65
Meghalaya	650.34	103.02
Mizoram	180.01	27.65
Nagaland	298.89	105.67
Tripura	489.28	223.83
Bihar	15093.06	5012.33
Orissa	5211.12	2820.66
Sikkim	147.75	35.91
West Bengal	28048.61	15248.71
Andaman & Nicobar	119.92	21.32
Madhya Pradesh	13324.38	7105.41
Uttar Pradesh	35217.05	12331.93
Goa	2740.21	726.72
Gujarat	23466.80	10938.07
Maharashtra	80125.03	56347.35
Dadra & Nagar Haveli	59.93	9.29
Daman & Diu	135.43	19.67
Andhra Pradesh	19957.17	15114.98
Karnataka	19674.97	13330.04
Kerala	17040.77	7658.85
Tamil Nadu	25161.21	22934.94
Lakshadweep	20.23	2.00
Pondicherry	522.59	260.53
All India	375863.87	222506.56